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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 141/9/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.11.2017**

Name of the Company: Contech Engineers Pvt Ltd.
V/s.
Wind World (India) Ltd

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANIP A GANDHI	Advocate	Res.	Mr. A ✓
2.	Dhruvil Shah	PCS	Petitioner	<u>Sh. Dhruvil</u>

ORDER


Learned PCS Mr. Dhruvil Shah present for Operational Creditor/ Petitioner.
Learned Advocate Anip Gandhi present for Respondent.

Proof of service of notice of date of hearing on Respondent filed.

Learned Advocate Anip Gandhi filed Vakalatnama for Respondent.

Respondent shall file its objections, if any on or before 15.11.2017.

List the matter on 15.11.2017 for hearing before admission and for objections.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 07th day of November, 2017.